

ITEM NO.37 Court 11 (Video Conferencing) SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16196/2021

(Arising out of impugned final judgment and order dated 29-09-2021 in DBCWP No. 8848/2020 passed by the High Court Of Judicature For Rajasthan At Jodhpur)

WAQF BOARD, RAJASTHAN

Petitioner(s)

VERSUS

JINDAL SAW LIMITED & ORS.

Respondent(s)

WITH

SLP(C) No. 17334/2021 (XV)

(FOR ADMISSION and I.R. and IA No.140554/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.140553/2021-EXEMPTION FROM FILING O.T. and IA No.140551/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 21-02-2022 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

Counsel for the parties

Dr. Manish Singhvi, Sr. Adv.
Mr. Arpit Parkash, Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Manoj K. Singh, Adv.
Mr. Nilava Bandyopadhyay, Adv.
Mr. Anurag Abhishek, Adv.
Mr. Abhishek Singh, Adv.

Mr. Prashant Bhushan, Adv.
Mr. Devesh Agnihotri, Adv.
Mr. Khushi Mohd., Adv.
Mr. Anjum Parvez, Adv.
Ms. Nilofar Khan, AOR

Mr. Yogendra Singh Rajput, Adv.
Ms. Farha Naaz, Adv.
Mr. Abdul Qadir Abbasi, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the matter in the month of April, 2022 on a non-miscellaneous day.

**(JAYANT KUMAR ARORA)
COURT MASTER**

**(RENU BALA GAMBHIR)
COURT MASTER**